

residential quarters so that they find it attractive to serve in public health facilities in such areas including at primary level.

Also, in order to encourage doctors to work in remote and difficult areas, the Medical Council of India, with the previous approval of Central Government, has amended the Post Graduate Medical Education Regulations, 2000 to provide:—

- (i) 50% of the seats in Post Graduate Diploma Courses shall be reserved for Medical Officers in the Government service, who has served for at least three years in remote and difficult areas. After acquiring the PG Diploma, the Medical Officers shall serve for two more years in remote and/or difficult areas; and
- (ii) Incentive at the rate of 10% the marks obtained for each year in service in remote or difficult areas as upto the maximum of 30% of the marks obtained in the entrance test for admissions in Post Graduate Medical Courses.

Augmenting CGHS facilities for Members of Parliament

†2182. SHRI AMAR SHANKAR SABLE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is similarity between the services provided to Central Government employees and Members of Parliament under CGHS;

(b) whether a proposal is under consideration of the Government to augment the facilities for Members of Parliament, if so, the details thereof;

(c) whether there is a limit of 25 years for the son of Member of Parliament to avail CGHS facilities; and

(d) whether a proposal is under consideration of Government to extend this age limit till they become independent and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes.

(b) At present, there is no such proposal.

(c) Yes; Only permanently disabled unmarried son of a CGHS beneficiary is eligible for availing of CGHS facilities even after attaining the age of 25 years.

(d) At present, there is no such proposal.

† Original notice of the question was received in Hindi.